

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the day 25th Jan '1995.

ORIGINAL APPLICATION NO. 650 OF 1994.

1. Veer Pari S/o Lachan Lal,
R/o Jatarapur, Post Bhojipura,
Tehsil & District- Bareilly.

2. Kamaruddin Khan, S/o Suke Khan,
R/o Village-Mauwa Naugla,
Post Bhojipura, District-Bareilly.

3. Sharafat Khan S/o Nabi Ahmad Khan,
R/o Post-Khateli, Village Mirzapur,
District- Bareilly.

..... Applicants.

By Advocate Sri M.A. Siddiqui.

Versus

1. Union of India through Secretary,
Indian Council of Agricultural Research,
Ministry of Agriculture, Krishi Bhawan,
New Delhi.

2. Director, Indian Veterinary Research Institute,
Izatnagar, District-Bareilly.

..... Respondents.

By Advocate Sri J.N. Tewari.

CORAM: Hon'ble Mr. T.L. Verma, (MEMBER-J)

Hon'ble Mr. K. Muthukumar, (MEMBER-A)

O R D E R (RESERVED)

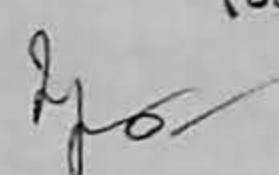
By Hon'ble Mr. K. Muthukumar, MEMBER (A)

1. Certain O.As filed by other applicants in the same organisation namely I.V.R.I have been disposed of by the order dated 15.12.1994 of this Tribunal in the leading O.A No. 1336 of 1993 Munna Lal and others versus Union of India and others and other connected Original Applications. By this order, these applications were dismissed.

2. The facts and the reliefs in the present O.As are in parimateria with those in the above O.As which have been dismissed by this Tribunal in the aforesaid order dated 15.12.1994.

3. In view of the above order of the Tribunal in those case, we dismiss the present application also. No order as to costs.

(Copy of this order may be kept in each of the O.As.)


MEMBER (A)


T. M. Venkateswaran
MEMBER (J)

DATED: ALLAHABAD: 25.1.95


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